

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3122

ANSWERED ON:07.08.2015

Inferior Wheat Flour

Chowdhary Shri Pankaj

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether instances of sale and supply of inferior wheat flour having propensity of getting infected with germs/worms, have come to the notice of the Government;
- (b) if so, the details thereof along with the number of such cases reported during each of the last three years and the current year and the action taken by the Government thereon, State/UT-wise; and
- (c) the steps taken/being taken by the Government to curb the sale and supply of such food items in the country?

**Answer**

- (a) & (b): The Food Safety and Standards Authority of India has informed that no particular instance of this nature has been reported.
- (c): The implementation and enforcement of Food Safety and Standards Act, 2006 primarily rests with the States/ UTs. Random sampling and testing of food products is undertaken by the officials of Food Safety Departments of the respective States/ UTs for ensuring compliance with the standards laid down under the Food Safety and Standards Act, 2006 and Rules/Regulations. In cases, where the food samples are found to be non-conforming, action as per provisions of the FSS Act is taken.